

के प्रचार के लिये मोहल्ला टोकरी वाला चुना गया। प्रचार कार्य शीघ्र ही प्रारम्भ होने वाला है।

दिल्ली के विद्यार्थियों को मध्याह्न भोजन

६८५. श्री नवल प्रभाकर : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली के कितने प्राथमिक स्कूलों में छात्रों को मध्याह्न भोजन देने की व्यवस्था है; और

(ख) सरकार ने इन स्कूलों को कितना अनुदान दिया है ?

शिक्षा मंत्री (डा० का० ला० श्रीमती):

(क) प्राथमिक स्कूलों में मध्याह्न भोजन की कोई व्यवस्था नहीं है। परन्तु दिल्ली नगर निगम के २५० प्राथमिक स्कूलों में छात्रों को दूध दिया जाता है। इस वर्ष नगर निगम २५० और स्कूलों में इस व्यवस्था को लागू करने पर विचार कर रहा है। म्युनिसिपल डाटरो की सिफारिश पर नई दिल्ली म्युनिसिपल कमेटी भी गरीब और कमजोर बच्चों को कुछ पोष्टिक पदार्थ खाने को देती है।

(ख) सरकार द्वारा इस व्यवस्था के लिये कोई आर्थिक सहायता नहीं दी गई।

#### Tenure of Service of Defence Employees in Administrative Cells

986. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether the tenure of duty of employees working in administrative cells in the Defence Establishments is normally 3 to 4 years;

(b) if so, whether this practice is followed in Armed Forces Headquarters, New Delhi; and

(c) if not, the reasons therefor?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) No, Sir.

(b) and (c). In Armed Forces Headquarters, civilian personnel are posted from the Defence Establishments on a tenure of 3 to 5 years, but there is no tenure for civilian personnel who are recruited for Armed Forces Headquarters. The staff is turned over between the different offices of the A.F.H.Q. keeping view the requirements of administration.

#### Military Administrative Heads of Steel Plants

987. Shri S. M. Banerjee: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that Government have decided to appoint senior retired army officers as the administrative heads of the steel plants at Bhilai, Rourkela and Durgapur; and

(b) if so, the reason for the same?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No, Sir, no such general decision has been taken.

(b) Does not arise.

#### Bhilai Steel Project

988. Shri S. M. Banerjee: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that some of the workers in Bhilai Steel Project have been dismissed or discharged under the special orders of the General Manager;

(b) if so, the number of such employees who have been discharged during 1958, 1959 and 1960; and

(c) the reasons for these discharges?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes, Sir.

(b) Year	<i>Number of persons dis- charged.</i>
1958	48
1959	70
1960	97

(c) The services of the above employees who were mostly borne on the work-charged establishment were terminated on grounds such as suppressing facts, criminal charges, security reasons and acts of sabotage.

#### **Confirmation of Steel Plants Workers**

**989. Shri S. M. Banerjee:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether permanency has not yet been granted to the staff and workers of the three steel plants in Bhilai, Rourkela and Durgapur;

(b) whether Government have taken any decision as to what percentage of them are to be declared permanent; and

(c) if not, the reason for the delay?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) to (c). Employees of Hindustan Steel are not permanent in the sense it is understood for service under Government. People are employed on contract. Technical and non-technical staff required in the regular establishment of the Company including those for operation and maintenance of the plants and for management are required to execute initially a service contract for 5 years including the period of probation. After satisfactory service of 5 years, the contract is automatically extended upto the age of superannuation (55 yrs.). Provision exists for termination of the contract on 3 months notice by either party.

The staff required for construction work are employed on short term contracts ranging from one to five years.

#### **505 Army Base Workshop, Delhi**

**990. Shri S. M. Banerjee:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact some Jeep Petrol tanks were locally purchased by 505 Army Base Workshop, Delhi Cantt. at the rate of Rs. 50 per tank in April, 1959;

(b) whether it is also a fact that some essential parts were also supplied to the contractor which were retrieved from the old unserviceable tanks;

(c) whether it is a fact that after the local purchase from the market these tanks were again repaired in the workshop and each tank took at least 7 hours for repair;

(d) if that was the case, why these tanks were not manufactured in the workshop; and

(e) whether any enquiry was held to ascertain as to why the defective store was purchased?

**The Minister of Defence (Shri Krishna Menon):** (a) Yes, Sir. The petrol tanks were actually purchased at the rate of Rs. 55 each.

(b) Petrol fillers neck assembly were retrieved and supplied to the firm who had quoted the rate of Rs. 55 per tank with the stipulation that the neck assembly would be supplied to them by the Workshop. The cost of the petrol tank complete with the neck assembly was quoted as Rs. 75 each.

(c) No, Sir.

(d) The manufacture of these tanks in the Workshop could not be undertaken due to non-availability of material and capacity.

(e) Does not arise.